

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF JANUARY, 2024 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

| S.NO. | CATEGORY OF CASES | OPENING BALANCE | INSTITUTION DURING THE MONTH | DISPOSAL | | | | | | | TOTAL DISPOSAL DURING THE MONTH | NO. OF CASES PENDING |
|----------------------------|-------------------|-----------------|------------------------------|----------------|-----------|--------------|------------|------------|----------|------------|---------------------------------|----------------------|
| | | | | DIVISION BENCH | | SINGLE BENCH | | FULL BENCH | | LOK ADALAT | | |
| | | | | IN LIMINE | REGULAR | IN LIMINE | REGULAR | IN LIMINE | REGULAR | SETTLED | | |
| CIVIL (MAIN) CASE : | | | | | | | | | | | | |
| 1 | RFA | 35 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 35 |
| 2 | MFA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | MFA (FA) | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 4 | MFA (EC) | 4 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 3 |
| 5 | FAO | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 6 | ARB. P | 6 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 6 |
| 7 | ARB. A | 13 | 0 | 0 | 6 | 0 | 0 | 0 | 0 | 0 | 6 | 7 |
| 8 | MAT APP | 18 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 16 |
| 9 | FA | 9 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 |
| 10 | MAC APP | 99 | 6 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 5 | 100 |
| 11 | ITA | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 12 | CROSS OBJECTION | 13 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 12 |
| 13 | LA APP | 64 | 13 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 2 | 75 |
| 14 | CE. REF | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | CRP | 33 | 10 | 0 | 1 | 0 | 16 | 0 | 0 | 0 | 17 | 26 |
| 16 | REV. PET | 4 | 4 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 3 | 5 |
| 17 | Tr. P (C) | 5 | 1 | 0 | 0 | 0 | 5 | 0 | 0 | 0 | 5 | 1 |
| 18 | CONT. CAS (C) | 67 | 6 | 0 | 4 | 0 | 12 | 0 | 0 | 0 | 16 | 57 |
| 19 | CONT. APPL (C) | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 20 | CA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | CO. PET | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | WP (C) | 376 | 81 | 0 | 9 | 0 | 53 | 0 | 0 | 0 | 62 | 395 |
| 23 | WA | 285 | 4 | 0 | 23 | 0 | 0 | 0 | 0 | 0 | 23 | 266 |
| 24 | WP (C) (PIL) | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 25 | WP (C) (CAT) | 2 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 0 |
| 26 | WP (C) (HC) | 2 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 27 | RSA/SA | 67 | 5 | 0 | 0 | 0 | 7 | 0 | 0 | 0 | 7 | 65 |
| 28 | SAO | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 29 | CENTRAL EX. APP. | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 30 | TEST CAS. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | EL. PETN. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | MFA (CUSTOMS ACT) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33 | COMMERCIAL APP | 3 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 2 |
| TOTAL | | 1117 | 136 | 0 | 52 | 0 | 105 | 0 | 0 | 0 | 157 | 1096 |

| CIVIL (MISC) CASE : | | | | | | | | | | | | |
|---------------------|------------------|-------------|------------|----------|-----------|----------|------------|----------|----------|----------|------------|-------------|
| 34 | CM . APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 35 | CAVEAT | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| CRL . (MAIN) CASE : | | | | | | | | | | | | |
| 36 | CRL . A (J) | 69 | 11 | 0 | 7 | 0 | 1 | 0 | 0 | 0 | 8 | 72 |
| 37 | CRL . A | 19 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 2 | 17 |
| 38 | CRL . REV . P | 33 | 5 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 3 | 35 |
| 39 | CRL . PETN | 9 | 1 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 8 | 2 |
| 40 | CRL . LP | 6 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 2 | 4 |
| 41 | CRL . REF . | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42 | CRL (D) REF . | 3 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 2 |
| 43 | TRP (CRL) | 3 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 2 | 1 |
| 44 | WP (CRL) | 3 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 2 |
| 45 | CONT . CAS (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 46 | AB | 2 | 7 | 0 | 0 | 0 | 8 | 0 | 0 | 0 | 8 | 1 |
| 47 | BA | 5 | 3 | 0 | 0 | 0 | 6 | 0 | 0 | 0 | 6 | 2 |
| TOTAL | | 152 | 27 | 0 | 11 | 0 | 30 | 0 | 0 | 0 | 41 | 138 |
| CRL (MISC) CASE : | | | | | | | | | | | | |
| 48 | CRL . M . APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 49 | CRL . MC | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| GRAND TOTAL | | 1269 | 163 | 0 | 63 | 0 | 135 | 0 | 0 | 0 | 198 | 1234 |

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **JANUARY, 2024** IN THE HIGH COURT OF TRIPURA AT AGARTALA

| Sl. No. | CATEGORY OF CASES | 2014 | 2015 | 2016 | 2017 | 2018 | 2019 | 2020 | 2021 | 2022 | 2023 | 2024 | TOTAL PENDENCY |
|-----------------------------|-------------------|----------|----------|----------|----------|----------|----------|----------|-----------|------------|------------|------------|----------------|
| CIVIL (MAIN) CASES : | | | | | | | | | | | | | |
| 1 | RFA | 0 | 0 | 1 | 1 | 0 | 0 | 1 | 1 | 9 | 21 | 1 | 35 |
| 2 | MFA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | MFA (FA) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 |
| 4 | MFA (EC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 3 |
| 5 | FAO | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 |
| 6 | ARB. P | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 1 | 6 |
| 7 | ARB. A | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 2 | 0 | 7 |
| 8 | MAT APP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 12 | 1 | 16 |
| 9 | FA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 7 | 3 | 12 |
| 10 | MAC APP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 94 | 6 | 100 |
| 11 | ITA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 |
| 12 | CROSS OBJECTION | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | 0 | 12 |
| 13 | LA APP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 62 | 13 | 75 |
| 14 | CE REF. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | CRP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 2 | 14 | 6 | 26 |
| 16 | REV. PET | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 3 | 1 | 5 |
| 17 | TRP (C) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 18 | CONT. CAS (C) | 0 | 0 | 0 | 2 | 1 | 0 | 0 | 6 | 16 | 27 | 5 | 57 |
| 19 | CONT. APPL (C) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 |
| 20 | CA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | CO. PET | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | WP (C) | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 7 | 112 | 209 | 65 | 395 |
| 23 | WA | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 39 | 107 | 116 | 3 | 266 |
| 24 | WP (C) (PIL) | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 | 2 | 0 | 0 | 5 |
| 25 | WP (C) (CAT) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | WP (C) (HC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 |
| 27 | RSA/SA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 27 | 30 | 4 | 65 |
| 28 | SAO | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 |
| 29 | CENTRAL EX. APP. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 |
| 30 | TEST. CAS. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31 | EL. PETN. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | MFA (CUSTOMS ACT) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 33 | COMMERCIAL APP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 |
| TOTAL | | 0 | 0 | 2 | 3 | 1 | 1 | 3 | 63 | 288 | 625 | 110 | 1096 |

| Sl. No. | CATEGORY OF CASES | 2014 | 2015 | 2016 | 2017 | 2018 | 2019 | 2020 | 2021 | 2022 | 2023 | 2024 | TOTAL PENDING |
|--------------------------|-------------------|----------|----------|----------|----------|----------|----------|----------|-----------|------------|------------|------------|---------------|
| CIVIL (MISC) CASE | | | | | | | | | | | | | |
| 34 | CM. APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 35 | CAVEAT | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| CRL. (MAIN) CASE | | | | | | | | | | | | | |
| 36 | CRL. A (J) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 5 | 55 | 11 | 72 |
| 37 | CRL. A | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 17 | 0 | 17 |
| 38 | CRL. REV. P | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 30 | 5 | 35 |
| 39 | CRL. PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 2 |
| 40 | CRL. LP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 1 | 0 | 4 |
| 41 | CRL. REF. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 42 | CRL (D) REF. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 2 |
| 43 | TRP (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 |
| 44 | WP (CRL) | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 |
| 45 | CONT. CAS (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 46 | AB | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 47 | BA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 2 |
| TOTAL | | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 7 | 109 | 17 | 138 |
| CRL (MISC) CASE | | | | | | | | | | | | | |
| 48 | CRL. M. APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 49 | CRL. MC | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| GRAND TOTAL | | 1 | 0 | 2 | 3 | 1 | 1 | 3 | 67 | 295 | 734 | 127 | 1234 |